

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/450/CHE/2021 IN IBA/653/2019
NAME OF PETITIONER : Ramachandran Subramanian (RP)
M/s Nazar International Pvt Ltd
NAME OF RESPONDENT :
SECTION : 33(2) of IBC 2016

ORDER

Applicant / RP is represented by his Learned Counsel

Mr. S. Sathyanarayanan through video conferencing platform.

Heard. **Order reserved.**

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

GHK

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**